

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2585**  
TO BE ANSWERED ON 11/08/2023

**CROP LOSS DUE TO MONSOON DISTRESS**

2585. PROF. MANOJ KUMAR JHA:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the details and list of crops whose productivity was affected due to monsoon distress in flood hit States, State-wise;
- (b) the measures taken by Government to support farmers who suffered losses due to floods; and
- (c) the estimated economic impact of crop losses on farmers' income?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) & (c): For the Agriculture Year 2023-24 (July-June), the First Advance Estimates, covering major kharif crops, is to be released in the month of October, 2023.

(b): As per the National Policy on Disaster Management, the primary responsibility for disaster management, including disbursement of relief to the affected people on the ground, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters, including flood, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is considered from the National Disaster Response Fund (NDRF) for natural disasters of severe nature, as per the established procedures, which includes an assessment based on the visit of the Inter-Ministerial Central Team (IMCT). The assistance approved under SDRF/NDRF norms is provided in the form of relief.

As per SDRF/NDRF norms, assistance is provided to the farmers in the form of agriculture input subsidy (where crop loss is 33% and above) for damages caused to all types of agriculture/horticulture cropped area due to notified natural disasters, including floods.

Allocation towards SDRF to the States is based on the recommendations of the successive Finance Commission set up under Article 280 of the Constitution. Details of release of central share towards SDRF to the States during 2023-24 are at Annexure.

In addition, the Government of India has introduced yield based “Pradhan Mantri Fasal Bima Yojana” (PMFBY) and weather based “Restructured Weather Based Crop Insurance Scheme” (WBCIS) from Kharif 2016 season to provide financial support to the farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of the farmers. Comprehensive risk insurance is provided under the scheme from pre-sowing to post-harvest losses. Under this Scheme, the claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The scheme is optional for the States/Union Territories.

Further, under Section 3 (4) of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the Central Government provides an additional 50 days of unskilled manual work in a financial year, over and above the 100 days assured to job card holders in such rural areas where drought or natural calamities have been notified. The notification is issued by the Ministry of Rural Development based on the notification of the State Government to this effect and as recommended by the Department of Agriculture and Farmers Welfare.

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No.2585  
due for answer on 11.08.2023

Release of Central Share of State Disaster Response Fund (Rs. in crore)			
S.No.	Name of the State	As on 17.07.2023	
		1 <sup>st</sup> Installment of Central Share	2 <sup>nd</sup> Installment of Central Share
1.	Andhra Pradesh	493.60	-
2.	Arunachal Pradesh	110.40	-
3.	Assam	340.40	-
4.	Bihar	624.40	-
5.	Chhattisgarh	181.60	-
6.	Goa	4.80	-
7.	Gujarat	1140.00	-
8.	Haryana	216.80	-
9.	Himachal Pradesh	180.40	180.40
10.	Jharkhand	-	-
11.	Karnataka	348.80	-
12.	Kerala	138.80	-
13.	Madhya Pradesh	802.80	-
14.	Maharashtra	1420.80	-
15.	Manipur	18.80	-
16.	Meghalaya	27.20	-
17.	Mizoram	20.80	-
18.	Nagaland	18.40	-
19.	Odisha	707.60	-
20.	Punjab	218.40	-
21.	Rajasthan	653.60	-
22.	Sikkim	22.40	-
23.	Tamil Nadu	450.00	-
24.	Telangana	188.80	-
25.	Tripura	30.40	-
26.	Uttar Pradesh	812.00	-
27.	Uttarakhand	413.20	-
28.	West Bengal	446.00	-
	Total:	10031.20	180.40

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